## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 111 OF 2017 & IA NO. 450 OF 2018</u>

**Dated: 21st May, 2018** 

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Warora Energy Limited .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Ms. Raveena Dhamija Mr. Vishrov Mukerjee Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. Pranas Sarthi for R-2

Mr. Anand K. Ganesan Mr. Ashwin for R-3

Mr. M.G. Ramachandran Mr. Shubham Arya

Ms. Poorva Saigal for R-4

## <u>ORDER</u>

We have heard learned counsel appearing for both the parties for some time.

List the matter for further hearing on 22-5-2018 at 2.30 p.m.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

tpd/vt